

ORDER - SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

OA 1205 No. 28.

199.

Baldev Raj

VERSUS

V.O. I. 2000

Sl. No.	DATE	OFFICE REPORT	O R D E R
1	2	3	4
(18)	As per order dated 13/12/91, the case is put up before the Hon. Court for admission on 4/2/92. NO GA. filed. Misc. Appl. 319/10/90 pending disposed is put up. 31/1/92		4-2-92 Hon. Mr. A.B. Gorthi, A.M. Hon. Mr. S.N. Pasad, J.M. None is present for the applicant. Misc. application no. 319/10/90 is to the effect that the necessary reliefs have already been granted to the applicant and the petition has become infructuous. It does appear so because none appears for the applicant to day. We find that the copy of the misc application has been despatched to (Applicant) Baldev Raj/as Can be seen from enclosure attached to the misc. application. Under these circumstances, the application is dismissed not only for non-prosecution but as it has become infructuous.

GHANSHYAM

(49)

J.M.

A.M.